

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 558
ANSWERED ON 23 JULY 2026

DISCRIMINATION AND VIOLENCE AGAINST INDIAN DIASPORA

558 SHRI JOSE K. MANI

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government has collected country-wise data on cases of racist attacks, hate crimes, discrimination and violence against Indian nationals and Persons of Indian Origin residing in the United Kingdom, Canada and the United States during the last five years;
- (b) if so, the year-wise and country-wise details thereof, including cases reported to Indian Missions;
- (c) whether Government has data on suicides of Indian nationals, including students and workers, in these countries; and
- (d) the measures taken to ensure their safety, welfare, mental health support and legal protection?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
(SHRI KIRTI VARDHAN SINGH)

(a) to (d) As per the information available with the Ministry, the number of reported incidents against Indian nationals and persons of Indian origin residing in the United Kingdom, Canada and the United States during the last five years is placed at Annexure A, while the number of suicides of Indian nationals, including students and workers, in these countries is placed at Annexure B.

The Government of India accords the highest priority to the safety, security and welfare of Indian nationals abroad, including workers and students. The Government remains vigilant regarding incidents involving Indian citizens overseas, including those relating to discrimination, violence, labour exploitation and mental health challenges. Whenever such incidents come to the notice of the Government, the concerned Indian Missions/Posts take them up promptly with the local authorities to ensure that the cases are properly investigated and appropriate action is taken in accordance with local laws.

Indian Missions/Posts maintain regular engagement with Indian students through outreach programmes, orientation sessions and interactions with universities and Indian Students Associations. Students proceeding abroad are encouraged to remain in touch with the

concerned Mission/Post by registering themselves, familiarise themselves with local laws and regulations, and make use of the available support mechanisms. Missions/Posts also issue advisories from time to time to sensitise students about local conditions, safety precautions and available avenues for assistance.

The Government has established a robust institutional framework to promote safe and legal migration and to safeguard the welfare of Indians abroad. Indian nationals can seek assistance from Indian Missions/Posts through walk-ins, email, social media, 24x7 emergency helplines, toll-free numbers and online grievance platforms such as MADAD and Centralised Public Grievance Redress and Monitoring System (CPGRAMS). Missions/Posts extend all possible consular assistance to Indian nationals in distress, including facilitating emergency medical care, temporary boarding and lodging, repatriation, wherever required.

The Indian Community Welfare Fund (ICWF) has also been established at Indian Missions/Posts abroad to provide financial and other assistance, on a means-tested basis, to Indian nationals in distress, including workers and students. Assistance under the ICWF is provided for emergency sustenance, boarding and lodging, repatriation and legal assistance.

Annexure A

Year	USA	Canada	United Kingdom
2021	01	04	00
2022	06	07	01
2023	01	10	09
2024	11	09	04
2025	14	06	02
Total no. of incidents on Indians	33	36	16

Annexure B

Year	Canada	United Kingdom
2021	05	0
2022	02	0
2023	07	2
2024	12	4
2025	20	3
Total no. of incidents	46	9

*Information in respect of suicides of Indian nationals in USA is not available
